GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1571
ANSWERED ON:03.12.2012
GRIEVANCES OF EX-SERVICEMEN
Antony Shri Anto;Das Gupta Shri Gurudas;Gulshan Smt. Paramjit Kaur;Lingam Shri P.;Mahajan Smt. Sumitra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken note of demands of ex-servicemen including one rank one pension, enhancement of family pension and other welfare schemes;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government has earmarked any funds for addressing the grievances of the ex-servicemen and if so, the details thereof:
- (d) whether the Government has again constituted a committee to look into the complaints related to salaries and pension of defence personnel;
- (e) if so, the details thereof and terms of reference under consideration of the Government; and
- (f) the time by which the committee is likely to submit its report?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) to (c): In view of the persistent demand from the Ex-servicemen and their associations, Government constituted a committee headed by Cabinet Secretary in July, 2012 to look into the Pay & Pension related issues of Armed Forces personnel & exservicemen. The Committee submitted its report dated 17.08.2012 on pension issues, which has been accepted by the Government. The recommendations relate to OROP-Bridging the gap in pension, Enhancement of family pension, Dual Family Pension and Family pension to mentally / physically challenged son / daughter of armed forces personnel on marriage. Implementation of the above recommendations would involve financial implication of Rs.2300/- crores p.a. which would benefit 13 lakh pensioners. The said amount of Rs.2300/- crore would be met within the budgetary allocation.
- (d) No, Madam.
- (e) & (f): In view of (d) above, does not arise.